

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 118

**Rst. A(IBC)/7(CH)2024
CP (IB) No.85/Chd/Hry/2020
(Disposed of)**

IN THE MATTER OF:-

Johnson Controls (India)Pvt. Ltd.

...Petitioner

Versus

Vatika Ltd.

...Respondent

Under Section: 9, IBC 2016 and Rule 11 NCLT

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.07.2024.

Sd/-
Court Officer

Tanvi
06.05.2024